

**Before Shri R.S. Virk, District Judge (RETD.)**  
**appointed to hear objections/representations in the matter of PACL Ltd.**  
**as so referred to in the order dated 15/11/2017, of the Hon'ble Supreme Court**  
**passed in civil appeal no. 13301/2015 titled Subrata Bhattacharya vs SEBI and**  
**duly notified in SEBI Press release no. 66 dated 08/12/2017.**

**File no. 324**

**Objector : Deva Prakash**

**Present : None**

**Order :**

The entire file of this case running into 96 pages is in Tamil Language and even the name and address of the Objector are not specified either in English or Hindi. No notice could therefore be issued in this file which be consigned to records.

**Date : 21/03/2018**

  
**R. S. Virk**  
**Distt. Judge (Retd.)**